

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 25.05.2022 (WEDNESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Ms. Shreesha Merla, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 544 of 2022	Bharat Hydro Power Corporation Pvt. Ltd. Vs. Sachin Gopal Jathar Resolution Professional, Partner AAA Insolvency Professional LLP & Ors.	Pramod B. Agarwala	Shaunak Mitra Siddharth Makkar-R1
2.	Comp. App. (AT) (Ins) No. 567 of 2022	Vivek Raheja Resolution Professional Vs. ----	Kanav Dev Sharma	
3.	Comp. App. (AT) (Ins) No. 570 of 2022	Small Industries Development Bank of India (SIDBI) Vs. Vivek Raheja & Anr.	Ankit Sharma	
4.	Comp. App. (AT) (Ins) No. 572 of 2022	Minions Ventures Pvt. Ltd. Vs. TDT Copper Ltd.	Farrukh Khan	
5.	Comp. App. (AT) (Ins) No. 573 of 2022	Glass Wall Systems India Pvt. Ltd. Vs. Topaim Properties Pvt. Ltd.	Neeha Nagpal	
6.	Comp. App. (AT) (Ins) No. 574 & 575 of 2022	Apogee Enterprises Pvt. Ltd. Vs. Anil Nanda	Anirudh Wadhwa	
7.	Comp. App. (AT) (Ins) No. 576 of 2022	Anil Tayal Resolution Professional for Nice Projects Ltd Vs. Committee of Creditors of Nice Projects Ltd.	Abhishek Anand	

8.	Comp. App. (AT) (Ins) No. 577 of 2022	Aegis Educational Society Vs. Ravi Kapoor Resolution Professional	Akash D. Gupta	
9.	Comp. App. (AT) (Ins) No. 578 of 2022	MLS LED Ltd. Vs. HQ Lamps & Manufacturing Company Pvt Ltd.	Abhishek Malhotra	
10.	Comp. App. (AT) (Ins) No. 579 of 2022	Export-Import Bank of India & Ors. Vs. Maneesh Pharmaceuticals Ltd.	Palak Nenwani	

#### For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 425 of 2022	Rakesh Kumar Jain Vs. Jagdish Singh Nain & Ors.	Mohit Nandwani	
12.	Comp. App. (AT) (Ins) No. 428 of 2022	Santasha Real Estate Pvt. Ltd. Through Its Authorized Representative/One of its Director Vs. Vani Advertising & Anr.	Prince Jain	Gunjan Mittal
13.	Comp. App. (AT) (Ins) No. 436 of 2022	Vinita Agarwala & Ors. Vs. Power Pack Steel Industries Pvt. Ltd.	Shruti Agarwal	
14.	Comp. App. (AT) (Ins) No. 437 of 2022	Jitendra Kumar Singh Vs. Vishakarma Tool Works & Anr.	Abhishek Anand	Prashant Rawat-R1 Pankaj Kr. Singhal-R2
15.	Comp. App. (AT) (Ins) No. 459 of 2022	Abhyudaya Co-operative Bank Ltd. Vs. Rajendra K. Bhuta Resolution Professional of Trust House Commerce Centre Pvt. Ltd. & Ors.	Rajeev M. Roy	Sandeep Kr. Bhatt Mohit Nandwani Kamal Tyagi

#### For Hearing

16.	Comp. App. (AT) (Ins) No. 426 of 2021	Punjab National Bank Vs. Walia Traders Ltd.  <b>With</b>	Paritosh Budhiraja	Manish Panda Mrinal Bharat Ram Priyamwada Sinha
17.	Comp. App. (AT) (Ins) No. 434 of 2021	Punjab National Bank Vs. Walia Traders Ltd.	Rajesh Prasad	Manish Panda Mrinal Bharat Ram Priyamwada Sinha

18.	Comp. App. (AT) No. 36 of 2021	Creative Security and Management Services Pvt. Ltd. Vs. Union of India & Ors.	Harshita Choubey	Rakesh Tiwari-R1 Raunak Dhillon Isha Malik-R2-4 Gaurav Juneja Anuj Sahay-R5
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**02:00 PM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Orders**

19.	Comp. App. (AT) No. 346 of 2018 & I.A. No. 2966 of 2020 & I.A. No. 59, 888, 889, 1958, 2114, 2505 of 2021 & I.A. No. 296, 516, 517, 543, 544, 557, 586, 645 & 795 of 2022	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.  <b>With</b>	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4- R8 Pankaj Vevek-R13 Raunak Dhillon
20.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Raunak Dhillon Abhijeet Das Nikita Shenoy Gauri Rasgotra	Sanjay Shorey Rakesh Tiwari Wamika Trehan Pankaj Vivek Rohit Sharma
21.	Comp. App. (AT) No. 120 of 2021	Indian Bank & Ors. Vs. Infrastructure Leasing & Financial Services Ltd. & Ors.	Brijesh Kumar Tamber	Raunak Dhillon Vikas Kumar Jha Adarsh Saxena-R1

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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**